

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

RAJYA SABHA
UNSTARRED QUESTION NO. 1363
TO BE ANSWERED ON 19.12.2022

Water Planning

1363 Shri Ayodhya Rami Reddy Alla:
Shri S Niranjan Reddy:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether Government is formulating water plans keeping in mind local contexts to ensure urban water access and sustainability;
- (b) whether it is a fact that water security is connected to several things, including climate risk mitigation and sustainable financing and requires a cross-sectoral engagement of stakeholders to determine different financing models, determine affordability for the urban poor, rationalizing water pricing etc.;
- (c) if so, the details on the steps taken by Government to bring such stakeholders together; and
- (d) whether Government has considered setting up a dedicated task force for stakeholder engagement to ensure creation of water resilient cities?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI
(SHRI PRAHLAD SINGH PATEL)

(a) As per AMRUT 2.0 framework of Ministry of Housing and Urban Affairs (MoHUA), ULBs have to prepare City Water Balance Plan (CWBP) comprising details of water sources, existing coverage, treatment plants etc. based on which gaps in services are ascertained, proposals are worked out and projects are proposed by ULBs as City Water Action Plan (CWAP), then aggregated into State Water Action Plan (SWAP) & sent by States to MoHUA for consideration. MoHUA only approves SWAPs submitted by States.

(b) & (c) AMRUT 2.0 aims to provide access of drinking water with adequate quality, quantity & availability to every household in all the statutory towns & cities across the country. To achieve this States/ULBs have been encouraged to take up projects focused on improving sustainability and efficiency in water sector viz a viz achieving service level benchmarks. Outcome based funding to be considered for outcomes achieved i.e. water tap connections. Mission promotes circular economy of water by effecting water source conservation, recycle/ reuse of treated used water, by involving community at large & will be

run as people's program i.e. Jan Aandolan Mission will co-opt women and youth for concurrent feedbacks about its progress.

Entrepreneurships / startups involved in low-cost indigenous equipment and processes will be encouraged through technology sub-mission. For the projects planned for implementation under public-private partnership (PPP) mode in cities with population above ten lakh, State/ULB will prepare appropriate financial model and work out viability gap of such projects.

(d) The Ministry of Housing & Urban Affairs has issued guidelines regarding District Level Advisory and Monitoring Committee (DLAMC) to be formed under District Magistrate (DM) to review and monitor several programs in urban sector including AMRUT 2.0. Elected representatives and representatives from ULBs and Gram Panchayats in the district will be the part of this committee. The Committee will monitor and review the implementation of AMRUT 2.0 projects in accordance with the applicable guidelines.
